

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 186/252/ND/17

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
19.01.2018**

NAME OF THE COMPANY: Blueline Power Products Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Present: Mr. Sagar Madan, CS & Mr. Sanjay Mehra, CA for the Petitioner

ORDER

Report of the ROC is on record.

To come up for orders/ clarification.



(Deepa Krishan)
Member (T)



(Ina Malhotra)
Member (J)